

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000039/2020	M/S HINDUSTAN PREFAB LTD VS NATIONAL LAW UNIVERSITY	M. BALAKRISHNA RAO VS	// ()
2	BLAPL/0008354/2020	MAHADEB KANDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /318 /2019 () //
3	BLAPL/0008355/2020	SITU @ BIJAY KUMAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA BARIK VS	CHOUDWAR /511 /2020 () //
4	BLAPL/0008356/2020	UDI VINIOD @ U. VINOD KUMAR @ VINOD U VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /108 /2019 () //
5	BLAPL/0008357/2020	DIBYA @ KESHABA DANDASENA VS STATE OF ODISHA	B.S.DASPARIDA VS	DUNGURIPALI /94 /2018 () //
6	BLAPL/0008358/2020	SUBRAT MAHALIK VS STATE OF ODISHA	B.S.DASPARIDA VS	SORO /349 /2018 () //
7	BLAPL/0008359/2020	NICHALA SANDHA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
8	BLAPL/0008360/2020	SUSANTA @ DAYANIDHI LUHA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KANTAMAL /114 /2020 () //
9	BLAPL/0008361/2020	KISHORE CHANDAN VS STATE OF ODISHA	A.K.DASH VS	TITILAGARH /288 /2020 () //
10	BLAPL/0008362/2020	SARITA KUMAR MUDULI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KALINGA NAGAR /79 /2016 () //
11	BLAPL/0008363/2020	NABA @ NABAHGAN MAHARANA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /127 /2020 () //

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12	BLAPL/0008364/2020	JYOSTHNARANI BEHERA @ JYOSHNA BEHERA VS STATE OF ODISHA	A.P.DASH VS	MADHUPATNA /7 /2020 () //
13	BLAPL/0008365/2020	DINESH YADAB VS STATE OF ODISHA	SAROJ KU DASH VS	DHENKANAL SADAR /475 /2020 () //
14	BLAPL/0008366/2020	PHILLIP DIGAL VS STATE OF ODISHA	B.MOHANTY VS	/ /0 () //
15	BLAPL/0008367/2020	SAMANTA NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	/ /0 () //
16	BLAPL/0008368/2020	MUNA @ GOUTAM PATRA VS STATE OF ODISHA	PRAVASH CH. JENA VS	JALESWAR /310 /2020 () //
17	BLAPL/0008369/2020	SANTOSH KUMAR DASH VS STATE OF ODISHA	B.R.TRIPATHY VS	TARBHA /68 /2020 () //
18	BLAPL/0008370/2020	CHHABILAL NAG @ CHHABILA @ CHHAILA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAHANDI /115 /2020 () //
19	BLAPL/0008371/2020	KESHAB @ KALIA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /74 /2020 () //
20	BLAPL/0008372/2020	MINA@JAGABANDHU PATEL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	JHARIGAM /28 /2019 () //
21	BLAPL/0008373/2020	DEBASISH JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SAHADEV KHUNTA /274 /2020 () //
22	BLAPL/0008374/2020	ARJUNA PATRA VS STATE OF ODISHA	H.N.MOHAPATRA VS	PURI SADAR /209 /2018 () //
23	BLAPL/0008375/2020	MITHUN MANSINGH	H.N.MOHAPATRA	JODAPADAR /20 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008376/2020	DILLIP RATH @ DILLIP KUMAR RATH	SURESH CHANDRA DASH	PIPLI /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008377/2020	MANOJ KUMAR TOMAR	B.R.TRIPATHY	MOHANA /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008378/2020	KISHOR BANCHOR	DEBRAJ MOHANTY	BINIKA /14 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008379/2020	DIPU BEHERA	DEEPAK GOCHHAYAT	KAKATAPUR /118 /2012
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008380/2020	MADAN BAG	NIRANJAN LENKA	TITILAGARH /37 /2011
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008381/2020	KONA SRINIVAS RAO	PRASANTA KUMAR NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008382/2020	GOURAHARI MOHANTA	PARTHA SARATHI DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008383/2020	PREMANAND @ PREMANANDA NAIK	MANAS CHAND	NARLA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	CMP/0000633/2020	BHABANI SANKAR DASH	DIPTI RANJAN BHOKTA	//
		VS	VS	()
		GIRIJA SANKAR DASH		//
33	CONTC/0005177/2020	PRATAP CH BARIK	ADV.	//
		VS	VS	()
		SAMBIT SATPATHY		//
34	CONTC/0005178/2020	BICHITRA KUMAR PARIDA	ADV	//
		VS	VS	()

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35	CONTC/0005179/2020	BIBHU PRASAD SARANGI SARAT CHANDRA PANDA VS	ADV VS	// // 0
36	CONTC/0005180/2020	BIBHU PRASAD SARANGI DIPTIPRAVA NAYAK VS	ADV VS	// // 0
37	CONTC/0005181/2020	BIBHU PRASAD SARANGI GEETARANI KHUNTIA VS	ADV. VS	// // 0
38	CONTC/0005182/2020	BIBHU PRASAD SARANGI BADRI NARAYAN RAY VS	ADV VS	// // 0
39	CONTC/0005183/2020	N.B.DHAL CHITTARANJAN MOHANTY VS	ADV VS	// // 0
40	CONTC/0005184/2020	BIBHU PRASAD SARANGI DILLIP KUMAR MARTHA VS	ADV VS	// // 0
41	CONTC/0005185/2020	MONA SHARMA BIJAYA KUMAR MEKAP VS	ADV VS	// // 0
42	CONTC/0005186/2020	CHITRA ARUMUGAM JAYANTI SAHU VS	ADV VS	// // 0
43	CONTC/0005187/2020	CHITRA ARUMUGAM CHAKRADHAR DAS VS	ADV VS	// // 0
44	CONTC/0005188/2020	CHITRA ARUMUGAM PRAFULLA KUMAR DEBATA VS	ADV VS	// // 0
45	CONTC/0005189/2020	SATYABRATA SAHU AMARNATH NAYAK VS	ADV VS	// // 0
		SATYABRATA SAHU		//

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46	CONTC/0005190/2020	KRUSHNA CHANDRA SAHOO VS SATYABRATA SAHU	ADV VS	// 0 //
47	CONTC/0005191/2020	PRAVAKAR NAIK VS SATYABRATA SAHU	ADV VS	// 0 //
48	CONTC/0005192/2020	SURESH CHANDRA SUAR VS SANJEEV CHOPRA	ADV VS	// 0 //
49	CONTC/0005193/2020	JEMAMANI DEHURY VS SUDHANSU MOHAN SAMAL	ADV VS	// 0 //
50	CONTC/0005194/2020	MURALIDHAR BEHERA VS SATYABRATA SAHU	SABYASACHI MISHRA VS	// 0 //
51	CONTC/0005195/2020	GADADHAR SWAIN VS SATYABRATA SAHU	SABYASACHI MISHRA VS	// 0 //
52	CONTC/0005196/2020	NIBEDITA RAY VS SATYABRATA SAHU	SABYASACHI MISHRA VS	// 0 //
53	CONTC/0005197/2020	TRINATH NAYAK VS SATYABRAT SAHU	SABYASACHI MISHRA VS	// 0 //
54	CONTC/0005198/2020	RABINDRA KUMAR DAKUA VS SATYABRAT SAHU	SABYASACHI MISHRA VS	// 0 //
55	CONTC/0005199/2020	DIPTIMAYEE SAHOO VS SATYABRAT SAHU	SABYASACHI MISHRA VS	// 0 //
56	CONTC/0005200/2020	PRASAN KUMAR PRADHAN VS SATYABRAT SAHU	SABYASACHI MISHRA VS	// 0 //
57	CONTC/0005201/2020	AJAYA KUMAR DORA	SABYASACHI MISHRA	//

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		VS	VS	()
58	CONTC/0005202/2020	SATYABRAT SAHU GITANJALI MISHRA	SABYASACHI MISHRA	//
		VS	VS	()
59	CONTC/0005203/2020	SATYABRATA SAHU RAMA CHANDRA NAIK	SABYASACHI MISHRA	//
		VS	VS	()
60	CONTC/0005204/2020	SATYABRAT SAHU JAGADISH CHANDRA MISHRA	SABYASACHI MISHRA	//
		VS	VS	()
61	CONTC/0005205/2020	SATYABRAT SAHU PRASANNA KUMAR RAY	SABYASACHI MISHRA	//
		VS	VS	()
62	CONTC/0005206/2020	SATYABRAT SAHU GURU PRASAD MOHANTY	TARUN KANTA PATTANAYAK	//
		VS	VS	()
63	CRLA/0000587/2020	ASWINI KUMAR MISHRA JAGA @ JAGANNATH PATRA	S.S.RAY-2	DHARAKOT PS /148 /2020
		VS	VS	()
64	CRLA/0000588/2020	STATE OF ODISHA JAGANNATH PATRA @ JAGA	S.S.RAY-2	DHARAKOT PS /149 /2020
		VS	VS	()
65	CRLA/0000589/2020	STATE OF ODISHA SATYA NAYAK	SURYAKANTA DWIBEDI	UMERKOTE /49 /2014
		VS	VS	()
66	CRLMC/0001638/2020	STATE OF ODISHA BADABURA SANTOSH @ B.SANTOSH	DIPTI RANJAN BHOKTA	POTTANGI /9 /2011
		VS	VS	()
67	CRLMC/0001639/2020	STATE OF ODISHA ASIT JENA	AMULYA RATNA PANDA	NANDIPADA /27 /2014
		VS	VS	()
68	CRLMC/0001640/2020	STATE OF ORISSA RABI JENA	PADMANAV SETHI	BARAMBA /79 /2020
		VS	VS	()

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69	CRLMC/0001641/2020	STATE OF ODISHA NITU SINGH VS	ABHISHEK DASH VS	// BRAHMANITARANG /185 /2016 ()
70	CRLMP/0001447/2020	STATE OF ODISHA URMILA PATRA VS	T.PANIGRAHI VS	// / /0 ()
71	CRLMP/0001448/2020	STATE OF ODISHA RABINARAYAN DALAI VS	NIRANJAN PANDA VS	// / /0 ()
72	CRLMP/0001449/2020	STATE OF ODISHA PABITRA DIGAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
73	CRLMP/0001450/2020	STATE OF ODISHA DUSHMANTA KUMAR SAHOO VS	DINABANDHU NAYAK VS	// / /0 ()
74	CRLMP/0001451/2020	STATE OF ODISHA GOUTAM KUMAR MISHRA VS	S.K.NAYAK VS	// / /0 ()
75	CRLMP/0001452/2020	STATE OF ORISSA HIMANSU KUMAR SAHOO VS	SURYA KANTA PRADHAN VS	// / /0 ()
76	CRLMP/0001453/2020	STATE OF ORISSA PRATIMA SAHU VS	SURYA KANTA PRADHAN VS	// / /0 ()
77	CRLMP/0001454/2020	STATE OF ORISSA M.NAMITA REDDY @ D.NAMITA REDDY VS	SIDHARTHA PR.DAS VS	// / /0 ()
78	CRLMP/0001455/2020	STATE OF ODISHA NALINI RANJAN JENA VS BANITA KUMARI JENA	ALOK KUMAR PANDA VS	// / /0 JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000173/2018
79	FAO/0000699/2020	THE SUPERINTENDING ARCHAEOLOGIST,ARCHAEOLOGICAL SURVEY OF INDIA VS DILLIP CHANDRA KANUNGO	CHANDRAN MOHANTY VS	// () //

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80	MATA/0000105/2020	RABINDRA KUMAR KAR VS KALPANA KAR	DR. BINOD KUMAR MISHRA VS	// 0 //
81	RVWPET/0000329/2020	BIBHUTIBHUSAN MOHAPATRA VS ELECTION COMMISSION OF INDIA	ADV VS	// 0 //
82	TRPCRL/0000048/2020	ASHUTOSH MOHANTY VS SASMITA SAMANTARAY	MANMAYA KUMAR DASH VS	//0 JUDGE, FAMILY COURT, NAYAGARH(Nayagarh *) Crp/0000262/2019
83	WA/0000700/2020	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
84	WP(C)/0031898/2020	GOBARDHAN BHOI VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
85	WP(C)/0031899/2020	PRAHALLAD KUMAR DEB VS STATE OF ODISHA	SATYABRATA MOHANTY(1) VS	// 0 //
86	WP(C)/0031900/2020	HRUSHIKESH SAHOO VS COMMISSIONER OF LAND RECORDS AND SETTLEMENT ORISSA CUTTACK	S.K.RAY VS	// 0 //
87	WP(C)/0031901/2020	MANORANJAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
88	WP(C)/0031902/2020	BIPIN BIHARI BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
89	WP(C)/0031903/2020	SURESH CHANDRA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
90	WP(C)/0031904/2020	MADHUSMITA SETHY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
91	WP(C)/0031905/2020	DR.MANAS SHANKAR RAY	NIRMAL RANJAN ROUTRAY	//



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		VS	VS	0
		UNION OF INDIA		//
92	WP(C)/0031906/2020	KRUTIBASH PAL	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
93	WP(C)/0031907/2020	M.JAGANNATH RAO	HEMANTA KUMAR MUND	//
		VS	VS	0
		REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CTC		//
94	WP(C)/0031908/2020	PUNJAB NATIONAL BANK	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0031909/2020	KAMALAKANTA SAHU	B.DASH	//
		VS	VS	0
		COLLECTOR, BALASORE		//
96	WP(C)/0031910/2020	NARAYAN SWAIN	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
97	WP(C)/0031911/2020	SIDHESWAR BHOL	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0031912/2020	SUNIL KUMAR NAIK	P.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0031913/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
100	WP(C)/0031914/2020	SWETALIN SAHOO	SANAJAY KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0031915/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
102	WP(C)/0031916/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0

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		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
103	WP(C)/0031917/2020	MADAN MOHAN NAYAK	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
104	WP(C)/0031918/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
105	WP(C)/0031919/2020	RAMESH CHANDRA BEHERA	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
106	WP(C)/0031920/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
107	WP(C)/0031921/2020	SAILENDRA NATH POI	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
108	WP(C)/0031922/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
109	WP(C)/0031923/2020	GADADHAR BEHERA	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
110	WP(C)/0031924/2020	HDFC BANK LTD.	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA, CTC		//
111	WP(C)/0031925/2020	DIBYASHA BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
112	WP(C)/0031926/2020	SACHIDANANDA NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
113	WP(C)/0031927/2020	MOTILAL MATARI	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//

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114	WP(C)/0031928/2020	BASANTI BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
115	WP(C)/0031929/2020	KETAKI BEHURIA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
116	WP(C)/0031930/2020	UDDHAB THELA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
117	WP(C)/0031931/2020	ABHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
118	WP(C)/0031932/2020	MANORANJAN BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
119	WP(C)/0031933/2020	KSHIROD CHANDRA NAYAK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
120	WP(C)/0031934/2020	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
121	WP(C)/0031935/2020	MANGULI CHARAN GAHAN VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
122	WP(C)/0031936/2020	PURNIMA PANDA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
123	WP(C)/0031937/2020	SABITA MOHAPATRA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
124	WP(C)/0031938/2020	RAJESH KUMAR PARHI VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
125	WP(C)/0031939/2020	RANJITA BEHERA	T.K.NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0031940/2020	PRAMOD KUMAR NAYAK	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0031941/2020	GYANA RANJAN NAYAK	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0031942/2020	RAKESH KUMAR KUNDU	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0031943/2020	NAGESWAR DAS	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0031944/2020	PRANATI NIBEDITA	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0031945/2020	TOPHANI TAREI	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0031946/2020	ABINASH MOHANTY	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0031947/2020	DURGA CHARAN TAREI	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0031948/2020	SURAMOHAN GURU	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0031949/2020	SANAT KUMAR AGHARIA	P.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
136	WP(C)/0031950/2020	JAI PRAKASH BAG	P.K.MOHANTY	//
		VS	VS	0

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137	WP(C)/0031951/2020	STATE OF ORISSA MADHUSUDAN ROUL VS	CHITTARANJAN PATTNAIK VS	// // 0
138	WP(C)/0031952/2020	PRINCIPAL SECRETARY TO GOVT.OF ODISHA BBSR DR.SUNIL KUMAR MOHAPATRA VS	SANJAY RATH VS	// // 0
139	WP(C)/0031953/2020	VICE CHANCELLOR, OUAT BBSR UPENDRA MAHARANA VS	RAMESH CHANDRA OJHA VS	// // 0
140	WP(C)/0031954/2020	STATE OF ODISHA SNEHASISH DASH VS	GYANARANJAN SETHI VS	// // 0
141	WP(C)/0031955/2020	STATE OF ODISHA UPENDRA KUMAR MAHARANA VS	RAMESH CHANDRA OJHA VS	// // 0
142	WP(C)/0031956/2020	STATE OF ODISHA GANDHI RAWLANI VS	PRAFULLA KUMAR RATH VS	// // 0
143	WP(C)/0031957/2020	STATE OF ODISHA VARIAL KUMAR RAWLANI VS	PRAFULLA KUMAR RATH VS	// // 0
144	WP(C)/0031958/2020	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
145	WP(C)/0031959/2020	DIRECTOR GENERAL, CRPF, NEW DELHI SUNIL KUMAR MOHANTY VS	B.N.PARIDA VS	// // 0
146	WP(C)/0031960/2020	STATE OF ODISHA RASMIKANTA PARIDA VS	GYANARANJAN SETHI VS	// // 0
147	WP(C)/0031961/2020	STATE OF ODISHA MAMATA NAYAK @ RAJASHREE SAHOO VS	SOMANATH MISHRA VS	// // 0
		LIFE INSURANCE CORPORATION OF INDIA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0031962/2020	DEEPAK KUMAR SAMAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0031963/2020	CHANDAN GHADAI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
150	WP(C)/0031964/2020	BISWABIHARI BISWAL VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
151	WP(C)/0031965/2020	ASHOK KUMAR NAYAK VS REGIONAL CHIEF CONSERVATOR OF FORESTS ROURKELA	RABINDRA KUMAR PATNAIK VS	// 0 //
152	WP(C)/0031966/2020	SUNDARAM FINANCE LTD VS STATE OF ODISHA	NALINI KANTA DASH VS	// 0 //
153	WP(C)/0031967/2020	RAJ KISHORE JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0031968/2020	ISWAR CHANDRA MALLICK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
155	WP(C)/0031969/2020	GEETA PADHI VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
156	WP(C)/0031970/2020	DEBENDRANATH DAS VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
157	WP(C)/0031971/2020	JYOTIRMAYEE KANUNGO VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
158	WP(C)/0031972/2020	GOUTAM KUMAR MISHRA VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
159	WP(C)/0031973/2020	KRUTIBAS BEHERA	SRINIVAS MOHANTY	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0031974/2020	SUDHANSHU KUMAR ROUT	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0031975/2020	DILLIP KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0031976/2020	JANARDANA SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0031977/2020	SURESH KUMAR MOHAPATRA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0031978/2020	SRIDHAR MARTHA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		THE COLLECTOR, NAYAGARH		//
165	WP(C)/0031979/2020	BAIRAGI CHARAN MAHARANA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0031980/2020	BHAGABAN GANTAYAT	MANMAYA KR.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0031981/2020	BIJAN KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0031982/2020	LAXMIDHAR PATTNAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0031983/2020	PRAMOD MALLICK	BABITA SAHU	//
		VS	VS	0
		COLLECTOR CUTTACK		//
170	WP(C)/0031984/2020	M/S MICROTEK TRANSFORMERS	SIDHARTHA RAY	//
		VS	VS	0

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		ADDL. COMMISSIONER OF SALES TAX, CT AND GST		//
171	WP(C)/0031985/2020	BINOD KUMAR SHARMA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		ROURKELA DEVELOPMENT AUTHORITY		//
172	WP(C)/0031986/2020	DEBENDRANATH SWAIN	SITIKANT MISHRA	//
		VS	VS	0
		ODISHA GRAMYA BANK RAISUNGURA		//
173	WP(C)/0031987/2020	ANAM NAIK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVT.OF ODISHA		//
174	WP(C)/0031988/2020	AJAY KUMAR DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
175	WP(C)/0031989/2020	TUNI DEI	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
176	WP(C)/0031990/2020	SAILABALA SAHANI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
177	WP(C)/0031991/2020	PARAMANANDA SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
178	WP(C)/0031992/2020	RAJENDRA KUMAR MAHAPATRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
179	WP(C)/0031993/2020	ASIT KUMAR PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
180	WP(C)/0031994/2020	SANJAY KUMAR BALIARSINGH	G.P.JENA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.COMMERCE AND TRANSPORT DEPT.		//
181	WP(C)/0031995/2020	PRAMOD KUMAR ROUT	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		THE SUPERINTENDING ENGINEER ELECT.CIRCLE BADAMBADI(TPCODL)		//



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182	WP(C)/0031996/2020	CHANDAN GHADAI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
183	WP(C)/0031997/2020	SRIDHAR BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
184	WP(C)/0031998/2020	BIRACHI NARAYAN ACHARYA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
185	WP(C)/0031999/2020	AMARI ROUT VS THE STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
186	WP(C)/0032000/2020	SAROJ KUMAR MAHANTY VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
187	WP(C)/0032001/2020	JAYANTI BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
188	WP(C)/0032002/2020	SUKANTI DHARUA VS STATE ELECTION COMMISSIONER, ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
189	WP(C)/0032003/2020	RATNAKAR SETHI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
190	WP(C)/0032004/2020	SHASHIKANTA BHOI VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
191	WP(C)/0032005/2020	BIBHUTI BHUSAN SUNDARAY VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
192	WP(C)/0032006/2020	ANANTA CHARAN SAHOO VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
193	WP(C)/0032007/2020	BHASKAR GHADAI	P.N.MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0032008/2020	LAXMIKANTA MAHURI	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0032009/2020	DILLIP KUMAR NAYAK	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0032010/2020	MANAS RANJAN BEHERA	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0032011/2020	SIVANANDAN NAYAK	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0032012/2020	AVNISH CHAUHAN	SAURENDRA ROUSTRAY	//
		VS	VS	0
		THE COLLECTOR, NABARANGPUR		//
199	WP(C)/0032013/2020	RADHAKANTA BEHERA	A.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0032014/2020	SACHIKANTA SAHOO	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0032015/2020	PRAVAT KUMAR BEHERA	A.C. RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WPCRL/0000132/2020	SONI SAHOO	PRAKASH K. MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
203	WPCRL/0000133/2020	SUBHALAXMI PANDEY	SRINIVAS MOHANTY	//0
		VS	VS	0
		STATE OF ODISHA		//
204	ABLAPL/0014562/2020	DAMODAR BEHERA	DEBASNAN DAS	ERASAMA /207 /2020
		VS	VS	0

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205	ABLAPL/0014563/2020	STATE OF ODISHA SUKANTA BHARATI VS	PRAVAT KUMAR PADHI VS	// TIRTOL /355 /2020 ()
206	ABLAPL/0014564/2020	STATE OF ODISHA SURAJ KUMAR MOHAPATRA VS	SUVASHISH PATTANAİK VS	// AIR FIELD P.S. /239 /2020 ()
207	ABLAPL/0014565/2020	STATE OF ODISHA RABINDRA MOHAN CHAND VS	BISWARANJAN DALAI VS	// BALASORE TOWN /239 /2020 ()
208	ABLAPL/0014566/2020	STATE OF ODISHA MANOJ KUMAR SAHOO VS	N.SAHANI VS	// CHANDAKA P.S. /168 /2020 ()
209	ABLAPL/0014567/2020	STATE OF ODISHA BUDHIA SINGH VS	BISWARANJAN DALIAI VS	// SAHADEV KHUNTA /266 /2018 ()
210	ABLAPL/0014568/2020	STATE OF ODISHA RANJAN PATRA @ RAJA VS	RANJAN KUMAR PATNAİK VS	// TIRTOL /301 /2018 ()
211	ABLAPL/0014569/2020	STATE OF ODISHA RAJENDRA SAHOO VS	SATYA NARAYAN MISHRA-4 VS	// BANSADA /197 /2020 ()
212	ABLAPL/0014570/2020	STATE OF ODISHA SAMIR MALLA VS	BISWARANJAN DALAI VS	// NEMALO /90 /2015 ()
213	ABLAPL/0014571/2020	STATE OF ODISHA UMAMANI SAHOO VS	SATYA NARAYAN MISHRA-4 VS	// BANSADA /197 /2020 ()
214	ABLAPL/0014572/2020	STATE OF ODISHA HRIDANANDA DAS @ TUKUNA DAS @ TUKUNAS VS	SUSAN KUMAR PATTNAİK VS	// BAMBARI /72 /2019 ()
215	ABLAPL/0014573/2020	STATE OF ODISHA MADHABA MALIKA @ MALLICK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// POLASARA PS /245 /2020 () //

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216	ABLAPL/0014574/2020	MD. RIAJ KHAN @ RIAJ KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA P.S. /404 /2020 () //
217	ABLAPL/0014575/2020	G.LAXMI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	RAYAGADA TOWN /183 /2019 () //
218	ABLAPL/0014576/2020	CHINTU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHAMAKHANDI /164 /2019 () //
219	ABLAPL/0014577/2020	BIKASH KUMAR MALLICK VS STATE OF ODISHA	PARSURAM DAS VS	PATTAMUNDAI /335 /2020 () //
220	ABLAPL/0014578/2020	DAITARI NAIK VS STATE OF ODISHA	S.MOHAPATRA VS	BANARAPAL /255 /2020 () //
221	ABLAPL/0014579/2020	SK. KALIMUDDIN VS STATE OF ODISHA	M.SWAIN VS	BINJHARPUR /332 /2020 () //
222	ABLAPL/0014580/2020	HRUSHIKESH @ PRADEEP SUBUDHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	R.UDAYAGIRI /97 /2020 () //
223	ABLAPL/0014581/2020	JNANENDRA SWAIN VS STATE OF ODISHA(VIG.)	B.S.DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /40 /2019 () //
224	ABLAPL/0014582/2020	RAMAMANI SAHOO VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	KHANDAGIRI P.S. /727 /2020 () //
225	ABLAPL/0014583/2020	JYOTIRAM MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /356 /2020 () //
226	ABLAPL/0014584/2020	BASANTA KUMAR BEHURIA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /225 /2020 () //
227	ABLAPL/0014585/2020	JAYANTA KUMAR NAYAK	B.S.DASPARIDA	KHAIRA /143 /2019

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		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0014586/2020	DAITARI MOHARANA	SURYA NARAYAN MISHRA	NIMAPADA /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0014587/2020	KUNI MOHARANA	SURYA NARAYAN MISHRA	NIMAPADA /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0014588/2020	KSHIRASAGAR JENA @ KHIRA SAGAR JENA	SAILABALA JENA	DHARMASALA /418 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0014589/2020	ARABINDA GIRI	B.R.TRIPATHY	BOUDH /287 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0014590/2020	SWAYAMSUDHA KANDI	SURYA NARAYAN MISHRA	ASTARANGA /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0014591/2020	DIBYA JYOTI ROUT	BAMADEV BARAL	BAGHAMARI /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0014592/2020	MUNA @ GYANA @ JNANA RANJAN BISWAL	PRITAM KUMAR MOHANTY	KAKATAPUR /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0014593/2020	SHEKH RAMJAN	ASHOK DAS	GOLANTHARA (BERHAMPUR) /315 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0014594/2020	MOHAMMED FAISAL	ASIT KUMAR JENA	KAKATAPUR /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0014595/2020	MRUTUANJAY DAS @ MRUTUNJAY DAS	J.K.KHUNTIA	BALASORE SADAR /338 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0014596/2020	KALIA@AJIT DASH	DEBASHIS MITRA	CHANDAKA P.S. /207 /2020
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	ABLAPL/0014597/2020	STATE OF ODISHA RANJIT TARAI @ RANJIT KUMAR TARAI VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /454 /2020 ()
240	ABLAPL/0014598/2020	STATE OF ODISHA BHRAMARABARA NAYAK VS	H.N.MOHAPATRA VS	// CHANDANPUR /250 /2020 ()
241	ABLAPL/0014599/2020	STATE OF ODISHA DULLAV CHARAN PATRA VS	TANMAYA KUMAR MOHANTY VS	// AIR FIELD P.S. /244 /2020 ()
242	ABLAPL/0014600/2020	STATE OF ODISHA KAMALINI MOHANTY VS	SUSANTA KUMAR MISHRA VS	// JATNI P.S. /410 /2020 ()
243	ABLAPL/0014601/2020	STATE OF ODISHA BINDU SAGAR PANI VS	PRIYANATH MISHRA VS	// BADACHANA /347 /2020 ()
244	ABLAPL/0014602/2020	STATE OF ODISHA DEEPAK KUMAR SAHU VS	DEBASNAN DAS VS	// BERHAMPUR SADAR /288 /2020 ()
245	ABLAPL/0014603/2020	STATE OF ODISHA SOUBHAGYABATI MOHAPATRA VS	SIDHARTHA DAS VS	// LAXMISAGAR P.S. /296 /2020 ()
246	ABLAPL/0014604/2020	STATE OF ODISHA SHEKH BUKHARI VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /315 /2020 ()
247	ABLAPL/0014605/2020	STATE OF ODISHA KAILASH CHANDRA ROUT VS	SIDHARTHA DAS VS	// LAXMISAGAR P.S. /296 /2020 ()
248	ABLAPL/0014606/2020	STATE OF ODISHA DIBAKAR SAHOO VS	S.ROUT VS	// KISSANNAGAR PS /183 /2020 ()
249	ABLAPL/0014607/2020	STATE OF ODISHA CHITTARANJAN PRADHAN VS STATE OF ODISHA	S.K.BHANJADEO VS	// KHURDA SADAR /182 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0014608/2020	MANASA BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	TIHIDI /468 /2020 () //
251	ABLAPL/0014609/2020	GUDU MANDAL @ SURJYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 () //
252	ABLAPL/0014610/2020	KAILASH MALIK VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	JENAPUR /359 /2020 () //
253	ABLAPL/0014611/2020	MANOJ SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /131 /2020 () //
254	ABLAPL/0014612/2020	NARAYAN TRIPATHY VS STATE OF ODISHA	M.R.KHATUA VS	CHAULIAGANJA /293 /2020 () //
255	WPC(OA)/0000752/2016	BASANTA KUMAR MALLICK VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// () //
256	WPC(OA)/0001476/2016	BASANTA KUMAR MALLICK VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// () //
257	WPC(OA)/0001811/2019	JATINDRA PATTNAIK VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// () //
258	WPC(OA)/0002992/2015	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// () //
259	WPC(OAC)/0002914/2018	VS	VS	// () //
260	WPC(OAC)/0002971/2018	AKSHYATA PANDA VS STATE OF ODISHA	M/S.ASIM AMITABH DAS VS	// () //
261	WPC(OAC)/0003325/2015	SANKAR PRASAD PATRA	M/S.SHASHI BHUSAN JENA	//

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262	WPC(OAC)/0003365/2013	VS STATE OF ODISHA PUSPALATA SUTAR VS STATE OF ODISHA	VS M/S.SASHI BHUSAN JENA VS	0 // // 0 //



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MISC CASES FILED on :19/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2020 WPC(OA)/1476/2016	BASANTA KUMAR MALLICK-MP	M/S.RANJIT MOHANTY
2	25/2020 ARBP/39/2020	M/S HINDUSTAN PREFAB LTD-MP	M. BALAKRISHNA RAO
3	46/2020 TRPCRL/48/2020	ASHUTOSH MOHANTY-MP	MANMAYA KUMAR DASH
4	123/2020 MATA/105/2020	RABINDRA KUMAR KAR-MP	DR. BINOD KUMAR MISHRA
5	194/2020 TRP(C)/169/2020	ARUNDHATI MOHANTY-MP	DEBASIS TRIPATHY
6	202/2020 RPFAM/278/2019	TUSHAR KANTI BEHERA-MP	M/S.H.N.MOHAPATRA
7	209/2020 CRLMP/1227/2020	SANGRAM MUDALI-MP	MR.S.K.PADHI, M/S.DEVI PRASAD DASH
8	210/2020 CRLMP/1455/2020	NALINI RANJAN JENA-MP	ALOK KUMAR PANDA
9	457/2020 RSA/329/2019	GIRIJA SANKAR SATPATHY-MP	SUSANTA KUMAR DASH
10	458/2020 RSA/439/2018	BHASI BEWA-MP	DIGAMBAR SETHI
11	459/2020 RSA/402/2009	MADHUKAR MAJHI-MP	M/S.KARUNAKAR JENA
12	509/2020 CRLREV/381/2020	BIBEKANANDA NATH-MP	SAMVIT MOHANTY
13	620/2020 CMP/633/2020	BHABANI SANKAR DASH-MP	DIPTI RANJAN BHOKTA
14	621/2020 CMP/470/2020	JIBANANANDA DEVGOSWAMI-MP	
15	716/2020 FAO/699/2020	THE SUPERINTENDING ARCHAEOLOGIST,ARCHAEOLOGICAL SURVEY OF INDIA-MP	<del>KAR SUNDEY MOHANTY</del>
16	717/2020 FAO/699/2020	THE SUPERINTENDING ARCHAEOLOGIST,ARCHAEOLOGICAL SURVEY OF INDIA-MP	<del>KAR SUNDEY MOHANTY</del>
17	718/2020 FAO/699/2020	THE SUPERINTENDING ARCHAEOLOGIST,ARCHAEOLOGICAL SURVEY OF INDIA-MP	<del>KAR SUNDEY MOHANTY</del>
18	719/2020 FAO/683/2020	THE LEGAL MANAGER(CLAIMS),M/S HDFC ERGO GENERAL INSURANCE CO.LTD-MP	<del>KAR SUNDEY MOHANTY</del>
19	1076/2020 ABLAPL/10803/2020	RINKU NAIK @ SUDHIR KUMAR NAIK-MP	B.S.RAYAGURU
20	1112/2020 CRLMC/576/2020	JAGULI MOHAPATRA@JAGABANDHU MOHAPATRA-MP	BASUDEV PUJARI
21	1113/2020 CRLMC/1641/2020	NITU SINGH-MP	ABHISHEK DASH
22	1131/2020 BLAPL/7313/2020	SIBA DAKUA-MP	MANORANJAN PADHY
23	1132/2020 BLAPL/7273/2019	RAMAKANT TURUK @ HARIJAN-MP	MANORANJAN PADHY
24	1140/2020 CRLA/363/2016	INDER AMAR SONKAR@KALIA@RAJ@BABU-MP	M/S.LALITENDU MISHRA
25	1141/2020 CRLA/602/2019	SK.ASHIK BUX@BOX-MP	M/S.BASANTA DASH
26	1290/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD-MP	<del>KAR SUNDEY MOHANTY</del>

27	MACA/692/2020 1543/2020 WA/700/2020	PRAMOD KUMAR CHOUDHURY-MP	SAILABALA JENA
28	1544/2020 WA/204/2020	BOARD OF SECONDARY EDUCATION,ORISSA, CUTTACK-MP	S.S.RAO
29	1545/2020 WA/123/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
30	1546/2020 WA/122/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
31	1547/2020 WA/121/2020	BSE ODISHA CUTTACK-MP	S.S.RAO
32	1548/2020 WA/119/2020	BSE, ODISHA, CUTTACK-MP	S.S.RAO
33	1549/2020 WA/118/2020	BSE, ODISHA, CUTTACK-MP	S.S.RAO
34	1550/2020 WA/117/2020	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
35	1551/2020 WA/13/2020	BOARD OF SECONDARY EDUCATION-MP	M/S.S.S.RAO
36	1552/2020 WA/10/2020	Board Of Secondary Education-MP	S.S.RAO
37	13849/2020 WP(C)/31898/2020	GOBARDHAN BHOI-MP	DR.J.K.LENKA
38	13850/2020 WP(C)/31899/2020	PRAHALLAD KUMAR DEB-MP	SATYABRATA MOHANTY(1)
39	13851/2020 WP(C)/31905/2020	DR.MANAS SHANKAR RAY-MP	NIRMAL RANJAN ROUTRAY
40	13852/2020 WP(C)/31908/2020	PUNJAB NATIONAL BANK-MP	ANJAN KUMAR BISWAL
41	13853/2020 WP(C)/31913/2020	HDFC BANK LTD.-MP	RAJJEET ROY
42	13854/2020 WP(C)/31914/2020	SWETALIN SAHOO-MP	SANAJAY KUMAR PATTANAİK
43	13855/2020 WP(C)/31915/2020	HDFC BANK LTD.-MP	RAJJEET ROY
44	13856/2020 WP(C)/31916/2020	HDFC BANK LTD.-MP	RAJJEET ROY
45	13857/2020 WP(C)/31918/2020	HDFC BANK LTD.-MP	RAJJEET ROY
46	13858/2020 WP(C)/31920/2020	HDFC BANK LTD.-MP	RAJJEET ROY
47	13859/2020 WP(C)/31922/2020	HDFC BANK LTD.-MP	RAJJEET ROY
48	13860/2020 WP(C)/31924/2020	HDFC BANK LTD.-MP	RAJJEET ROY
49	13861/2020 WP(C)/31925/2020	DIBYASHA BEHERA-MP	SHASHI BHUSAN JENA
50	13862/2020 WP(C)/31927/2020	MOTILAL MATARI-MP	RAJJEET ROY
51	13863/2020 WP(C)/31930/2020	UDDHAB THELA-MP	RAJJEET ROY
52	13864/2020 WP(C)/31948/2020	SURAMOHAN GURU-MP	SASWAT DAS
53	13865/2020 WP(C)/30432/2020	SHASHANKA SEKHAR MISHRA-MP	JAGABANDHU SAHU
54	13866/2020 WP(C)/14130/2020	KAMALINI SETHI-MP	RAJENDRA KUMAR PRADHAN
55	13867/2020 WP(C)/7547/2019	SANTOSH KUMAR PATTANAİK-MP	M/S.RAJJEET ROY
56	13868/2020 WP(C)/20418/2020	M/S.S.S.INDUSTRIES-MP	BIPLAB MOHANTY
57	13869/2020 WP(C)/31951/2020	MADHUSUDAN ROUL-MP	CHITTARANJAN PATTNAİK

58	13871/2020 WP(C)/27150/2020	SURESH CHANRA MAHAPATRA-MP	SATYABRATA MOHANTY (1)
59	13872/2020 WP(C)/25677/2020	PRAHALLAD KUMAR DEB-MP	SATYABRATA MOHANTY..1
60	13873/2020 WP(C)/31952/2020	DR.SUNIL KUMAR MOHAPATRA-MP	SANJAY RATH
61	13874/2020 WP(C)/27150/2020	SURESH CHANRA MAHAPATRA-MP	SATYABRATA MOHANTY (1)
62	13875/2020 WP(C)/31954/2020	SNEHASISH DASH-MP	GYANARANJAN SETHI
63	13876/2020 WP(C)/31956/2020	GANDHI RAWLANI-MP	PRAFULLA KUMAR RATH
64	13877/2020 WP(C)/31957/2020	VARIAL KUMAR RAWLANI-MP	PRAFULLA KUMAR RATH
65	13878/2020 WP(C)/31958/2020	RABINDRA KUMAR BEHERA-MP	MANOJA KUMAR KHUNTIA
66	13879/2020 WP(C)/31959/2020	SUNIL KUMAR MOHANTY-MP	B.N.PARIDA
67	13880/2020 WP(C)/31960/2020	RASMIKANTA PARIDA-MP	GYANARANJAN SETHI
68	13881/2020 WP(C)/31961/2020	MAMATA NAYAK @ RAJASHREE SAHOO-MP	SOMANATH MISHRA
69	13882/2020 WP(C)/31965/2020	ASHOK KUMAR NAYAK-MP	RABINDRA KUMAR PATNAIK
70	13883/2020 WP(C)/31966/2020	SUNDARAM FINANCE LTD-MP	NALINI KANTA DASH
71	13884/2020 WP(C)/31973/2020	KRUTIBAS BEHERA-MP	SRINIVAS MOHANTY
72	13885/2020 WP(C)/31984/2020	M/S MICROTEK TRANSFORMERS-MP	SIDHARTHA RAY
73	13886/2020 WP(C)/31985/2020	BINOD KUMAR SHARMA-MP	SANTANU KUMAR SARANGI
74	13887/2020 WP(C)/31995/2020	PRAMOD KUMAR ROUT-MP	BHUBAN MOHAN BHUYAN
75	13888/2020 WP(C)/32002/2020	SUKANTI DHARUA-MP	BIKRAM CHANDRA GHADEI
76	13889/2020 WP(C)/32002/2020	SUKANTI DHARUA-MP	BIKRAM CHANDRA GHADEI
77	13890/2020 WP(C)/17641/2015	PRADEEP KUMAR PRADHAN-MP	M/S.PRASANNA KU.PATTANAYAK
78	13891/2020 WP(C)/28117/2020	BISHRAM PRASAD SAHOO-MP	BISWAJIT NAYAK
79	13892/2020 WP(C)/16048/2019	DR.SAUMYAKANTA MOHANTY-MP	M/S.JAGANATH PATNAIK
80	13894/2020 WP(C)/29098/2019	SUNIL KUMAR DASH-MP	M/S.SANTANU KUMAR SARANGI
81	13895/2020 WP(C)/11703/2016	CHINMAYA BEHERA-MP	M/S.NIRMAL RANJAN ROURTRAY
82	13896/2020 WP(C)/15000/2020	PRASANTA KUMAR MOHANTY-MP	ASHOK PATTANAIAK
83	13897/2020 WP(C)/21906/2015	MUKESH KUMAR MEENA-MP	M/S.NIRANJAN LENKA
84	13898/2020 WP(C)/21895/2015	SUSANTA KU PARIDA-MP	M/S.NIRANJAN LENKA
85	13899/2020 WP(C)/21907/2015	SUBHRANSU SEKHAR PANDA-MP	M/S.NIRANJAN LENKA
86	13900/2020 WP(C)/21899/2015	DEEPAK KU BEHERA-MP	M/S.NIRANJAN LENKA
87	13905/2020 WP(C)/7913/2017	SIDHARTHINI TIBREWAL-MP	M/S.BHAKTAHARI MOHANTY
88	13906/2020 WP(C)/19423/2020	GEETANJALI MAHAPATRA-MP	SAMIR KUMAR MISHRA
89	13907/2020	AVNISH CHAUHAN-MP	SAURENDRA ROURTRAY

90	WP(C)/32012/2020 13908/2020	RADHAKANTA BEHERA-MP	A.PATTANAIAK
91	WP(C)/32013/2020 13909/2020	SANTANU KUMAR MOHANTY-MP	N.P.PARIJA
92	WP(C)/30183/2020 13911/2020	BIJAYALAXMI DASH-MP	M/S.RUDRA NARAYAN PARIJA
93	WP(C)/14149/2018 720/2020	D.M.,O.I.CO.LTD.-MP	
94	FAO/504/2003 1068/2020	K.NARAYAN MURTY-MP	
95	ABLAPL/14373/2019 1069/2020	PRAVAKAR TRIPATHY-MP	
96	ABLAPL/11669/2020 1070/2020	PRATYUSH KUMAR TRIPATHY-MP	
97	ABLAPL/11647/2020 1071/2020	POOJA BERA-MP	
98	ABLAPL/12386/2020 1072/2020	KAMAL AGARWAL-MP	
99	ABLAPL/12190/2020 1073/2020	S K SADAM HOSEL @ SK. SADAM @ SK. SADAM HOSSEN-MP	
100	ABLAPL/11909/2020 1074/2020	S K SADAM HOSEL @ SK. SADAM @ SK. SADAM HOSSEN-MP	
101	ABLAPL/11910/2020 1075/2020	ROHAN AGARWAL-MP	
102	ABLAPL/12189/2020 1133/2020	SANGRAM @CHINMAYA SAMAL-MP	
103	BLAPL/7878/2019 1291/2020	BASANTI DEHURY-MP	
104	MACA/1326/2017 1292/2020	SRIDHAR LENKA-MP	
105	MACA/983/2009 13870/2020	MANORANJAN DAS-MP	
106	WP(C)/13522/2018 13893/2020	KAMAL LOCHAN SAHOO-MP	
107	WP(C)/16874/2020 13901/2020	LAKSHMIDHAR ROUT-MP	
108	WP(C)/28264/2020 13902/2020	SWARNAPRAVA PANIGRAHI-MP	
109	WP(C)/28267/2020 13903/2020	SABITRI JENA-MP	
110	WP(C)/28266/2020 13904/2020	HIMANI MISHRA-MP	
111	WP(C)/28265/2020 13910/2020	ODISHA COOPERATIVE NON GAZETTED EXECUTIVE OFFICERS AND ASSOCIATION-MP	
	WP(C)/30412/2020		